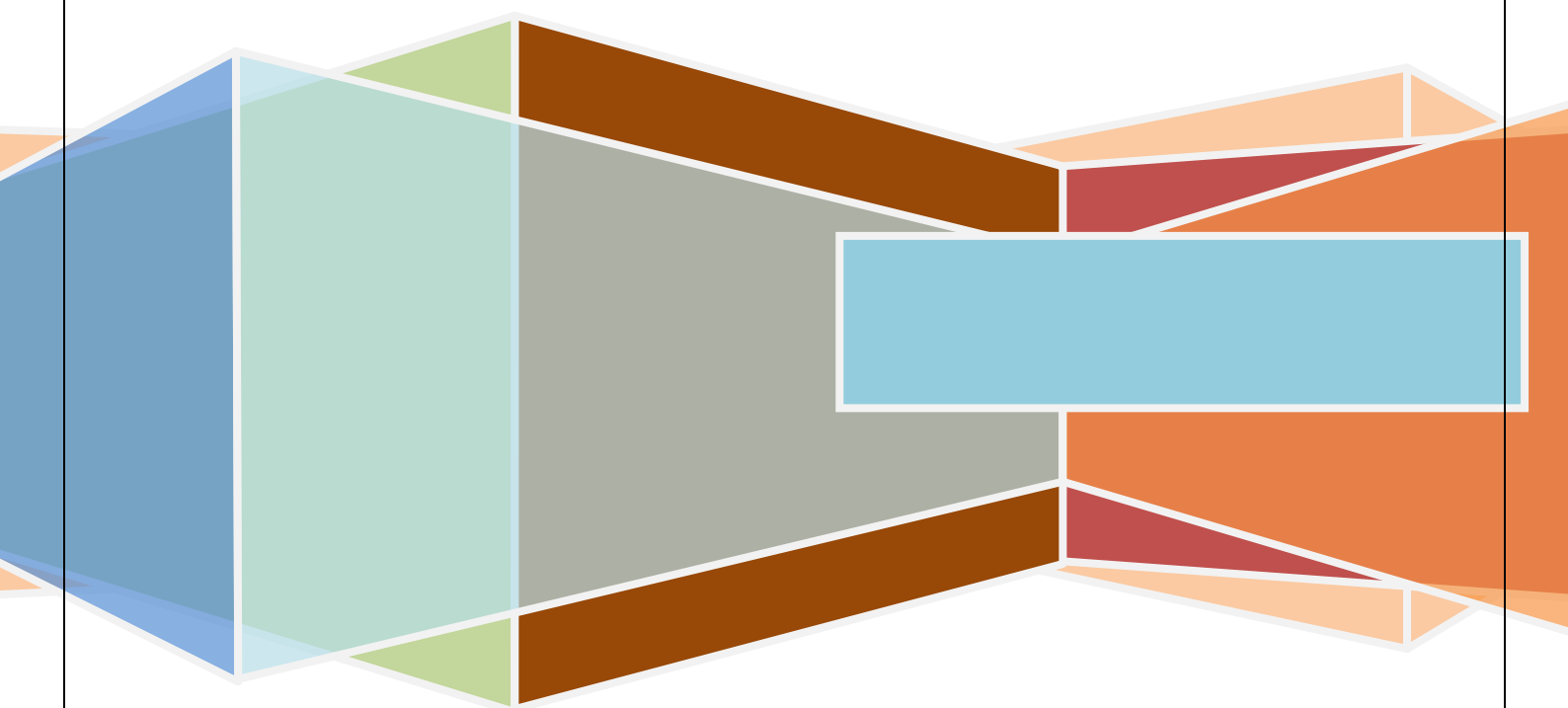


Monthly MIS Report on Export Promotion Schemes

APRIL, 2026

(Based on data upto March 2026)



**Government of India
Ministry of Commerce and Industry
Department of Commerce
Directorate General of Foreign Trade
Statistics Division
(MIS Unit)**

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I. INTRODUCTION

Directorate General of Foreign Trade (DGFT) issues various types of scrips/authorizations under different export promotion schemes through its Regional Authorities (RAs) across the country. This MIS information on various parameters is helpful in monitoring the performance of Regional Authorities and for policymakers and stakeholders to monitor and evaluate the export promotion schemes.

II. Importer-Exporter Code (IEC)

An IEC is a 10-digit number allotted to a person that is mandatory for undertaking any export/import activities.

RA-wise number of IEC issued in the month of April- March in 2025-26 and 2024-25 is given at Table 1. It is clear from Table 1 that there is an increase of 11.6 % in issuance of IEC during March 2025-26 over the corresponding month of previous year. Total number of 15,232 IECs was issued during March 2025-26 as compared to 13,648 IECs during March 2024-25.

Figure 1 reflects month-wise number of IEC issued in the month of April, May, June, July, August, September, October, November, December, January, February and March in 2024-25 and 2025-26.

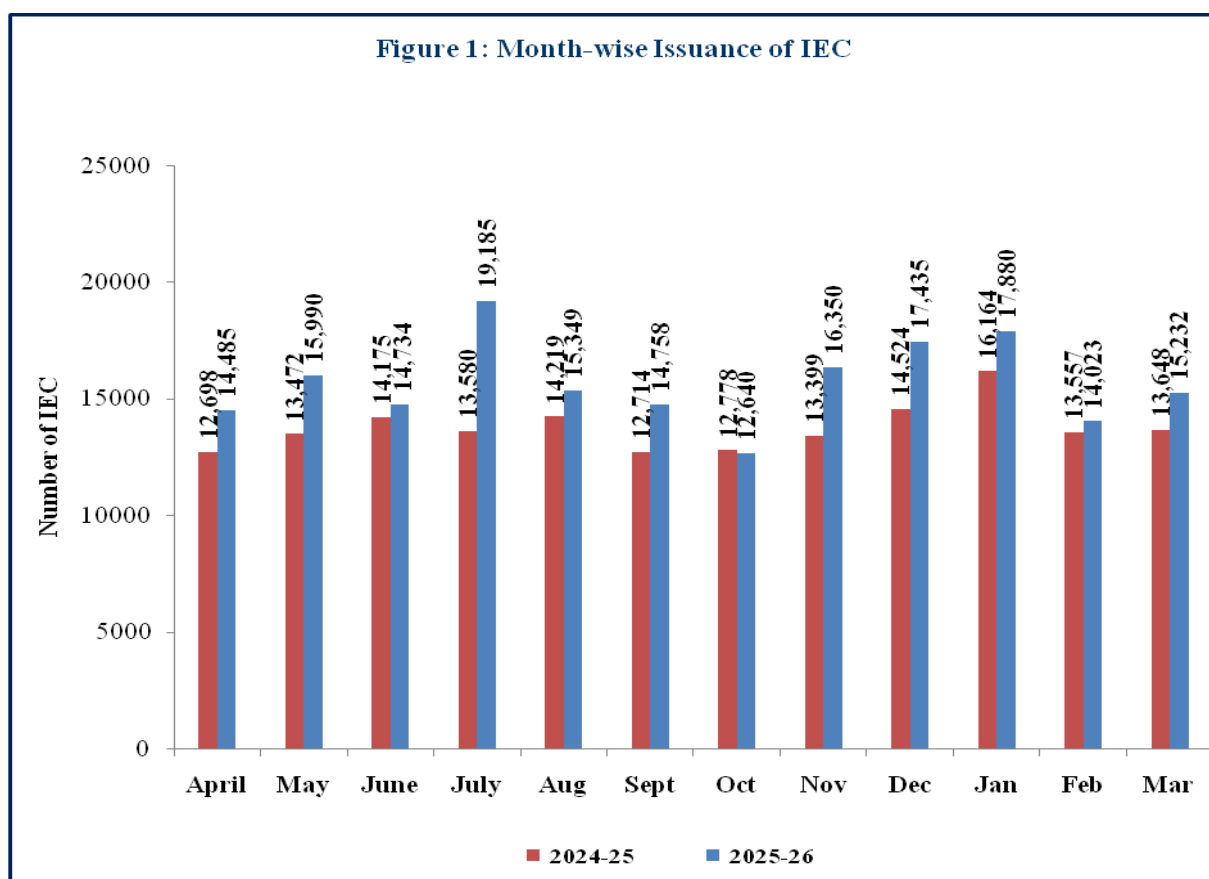
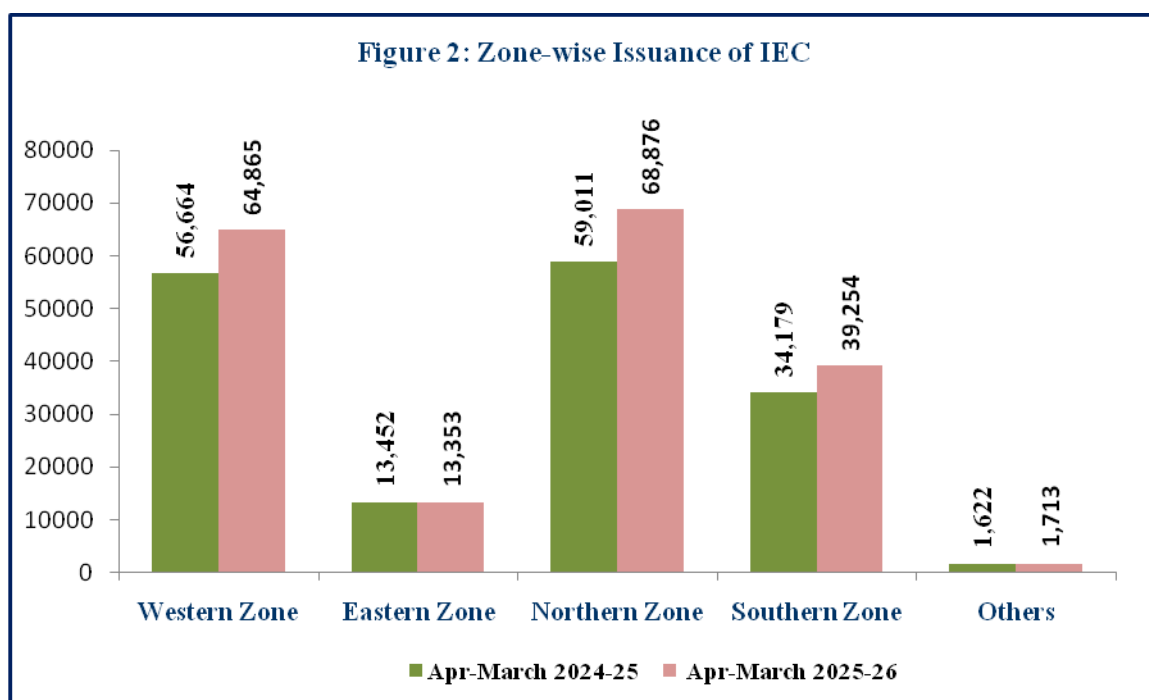


Figure 2 depicts the zone-wise issuance of IEC during April- March in 2024-25 and 2025-26. It reflects that Northern Zone issued the highest number of 68,876, IEC followed by Western Zone with 64,865 IECs during April- March 2025-26.



III. Services Exports from India Scheme (SEIS)

Services Exports from India Scheme (SEIS), introduced in the Foreign Trade Policy (2015-20) replacing the Served from India Scheme (SFIS), is an incentive scheme for eligible service exports. SEIS offers reward at 3% or 5% of net foreign exchange earned. This scheme covers ‘Service Providers located in India’ instead of ‘Indian Service Providers’. Under the new scheme, the incentive scrips issued are transferable.

All India and RA-wise details of issuance of scrips along with the value of scrips, under SEIS during April-March 2025-26 are given at **Table 2 to 6**. It is clear from Table 2 that 349 scrips were issued under SEIS by various Regional Authorities with value of scrips Rs. 234 crore and FOB value of exports Rs 44,954 crore during April-March 2025-26.

Figure 3 reflects the number of scrips issued by the major RAs, having more than 3% share in total issuance of scrips under SEIS during April-March 2025-26 and April-March 2024-25. Pune RA

issued the highest number of 129 scrips during April-March 2025-26 followed by Mumbai with 126 scrips.

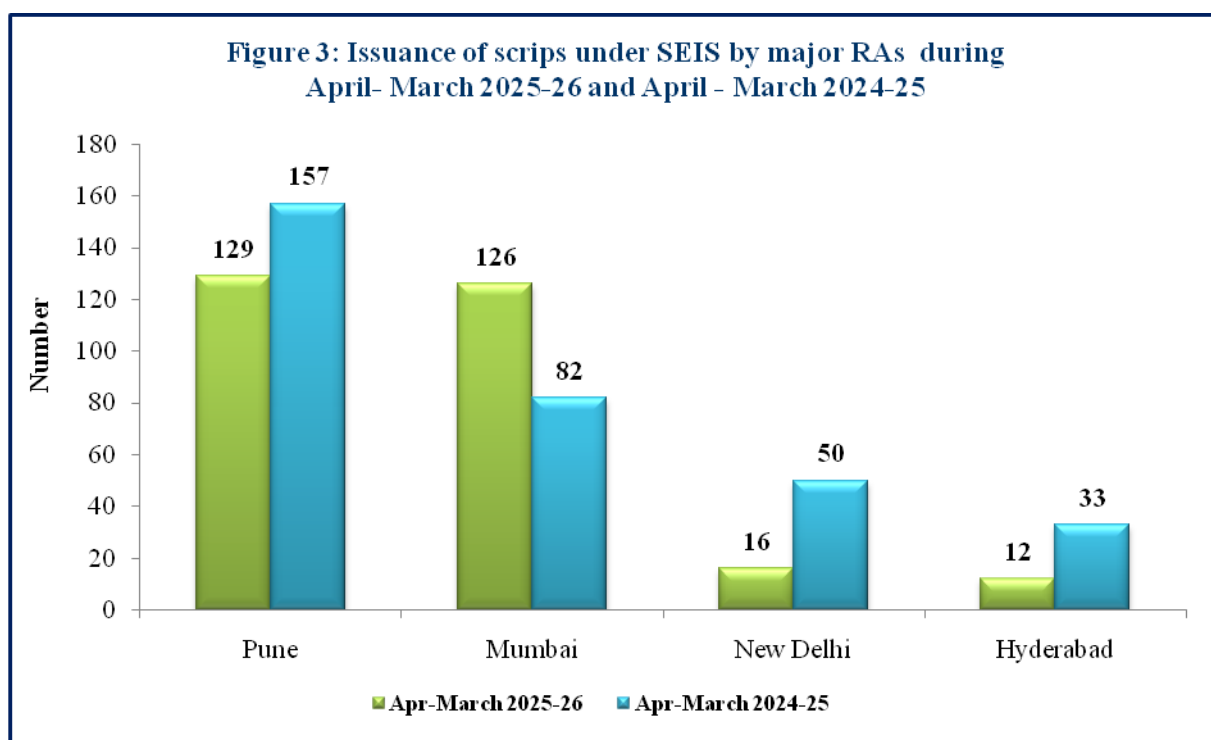
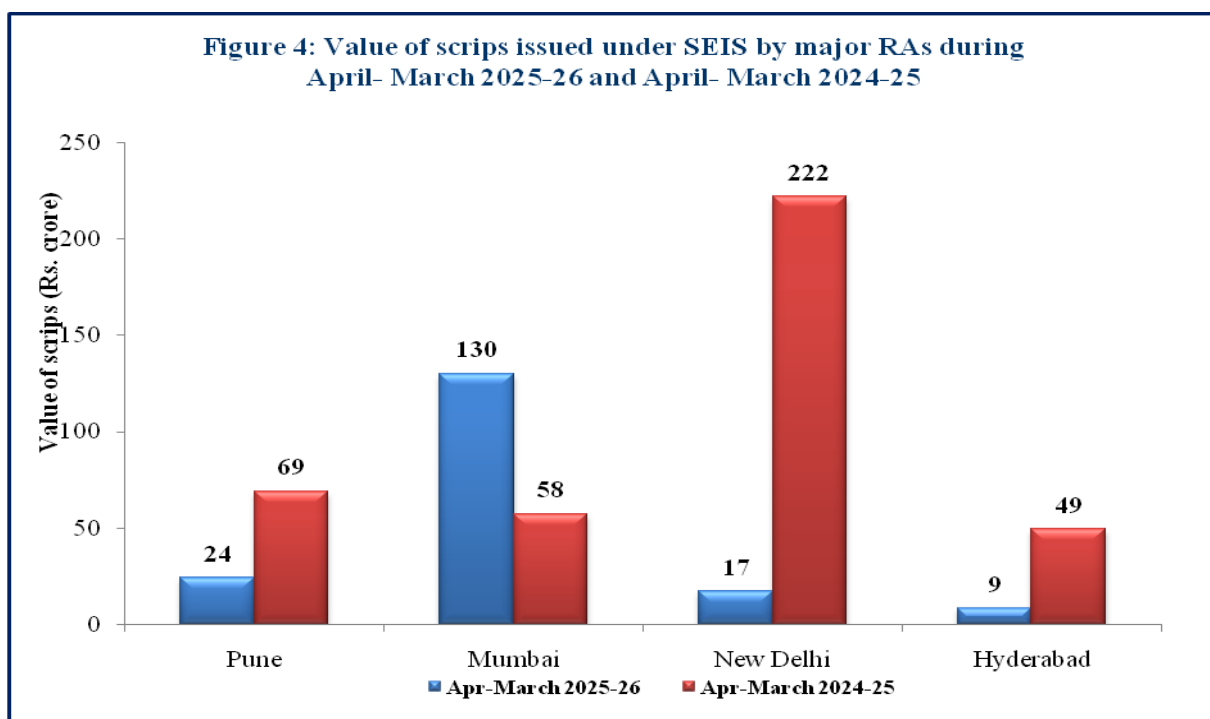


Figure 4 reflects the value of scrips issued by various RAs under SEIS during April-March 2025-26 and April-March 2024-25. It reflects that Mumbai RA issued the highest value of scrips of Rs. 130 crore in April-March 2025-26 followed by Pune which issued value of scrips of Rs. 24 crore during April-March 2025-26.



IV. Export Authorization

Export of items categorised as ‘Restricted’ in Schedule 2 of ITC (HS) Classification for export is subjected to license. The applications for issuance of export authorization for restricted items (other than SCOMET items) e.g. onion seeds, live animals, seaweeds, non-basmati rice paddy (husk) other than seed quality, fodder material, fertilizers (NPK, SSP, urea etc.), chemicals under Montreal Protocol etc., are processed and considered by an EXIM Facilitation Committee (EFC) consisting of representatives of various Ministries and Departments. “Special Chemicals, Organism, Materials, Equipment and Technologies (SCOMET)” items are dual-use items having potential for both civilian and Weapons of Mass Destruction (WMD) applications. Export of such items is either restricted, requiring an authorisation for their export, or is prohibited. Total number of authorisations issued under Export License is 984 with FOB value of Rs 32,132 crore during the month of April-March 2025-26.

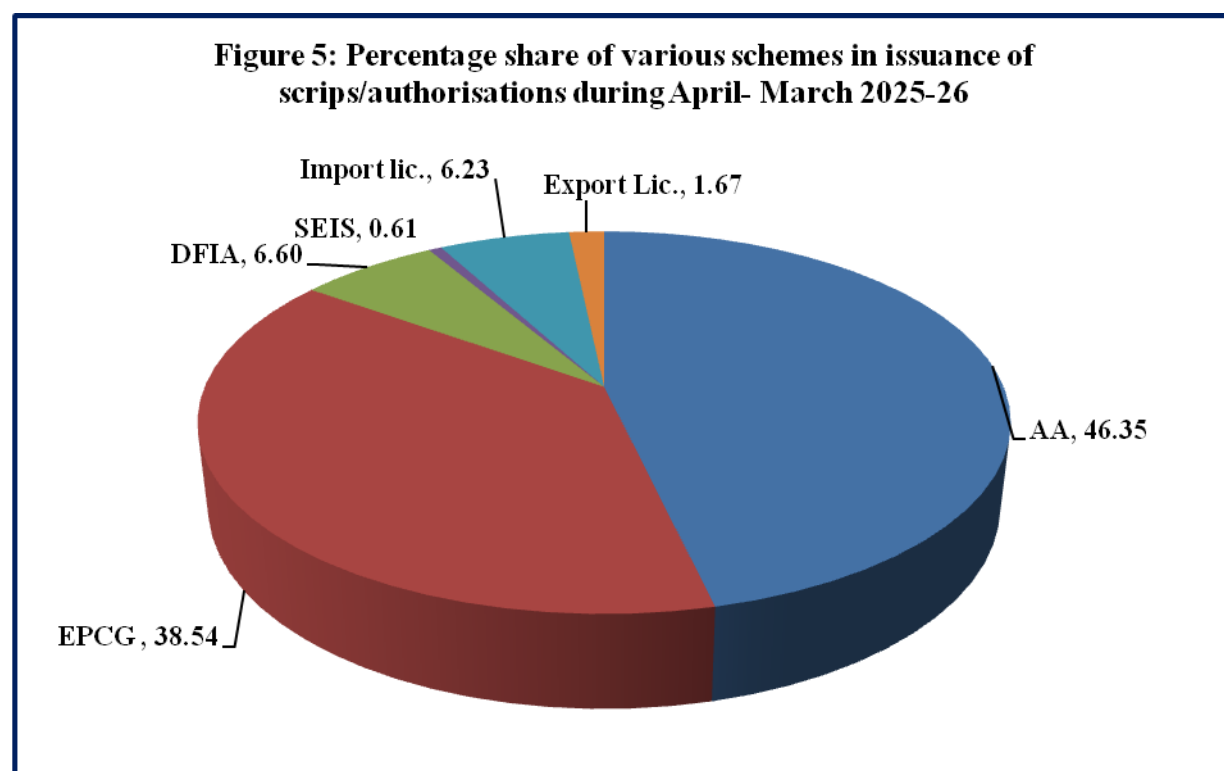
V. Import Authorization

Import of items categorised as ‘Restricted’ in Schedule 1 of ITC (HS) Classification for import, is subjected to license. Total number of authorisations issued under Import License is 3,528 with CIF value of Rs 7,51,257 crore during the month of April- March 2025-26.

VI. Export Promotion Scheme-wise share in issuance of scrips/authorizations

Figure 5 shows the share of various export promotion schemes in issuance of scrips/authorisations by the Regional Authorities during April-March 2025-26. It shows that AA Scheme has the highest share of 46.35 % in issuance of scrips among all export promotion schemes, followed by EPCG Scheme with 38.54%.

Figure 5: Percentage share of various schemes in issuance of scrips/authorisations during April- March 2025-26



VII. Advance Authorisation Scheme

Advance Authorisation is issued to allow duty free import of input, which is physically incorporated in export product (making normal allowance for wastage). In addition, fuel, oil, catalyst which is consumed/ utilized in the process of production of export product, may also be allowed.

RA-wise number of authorisations issued under Advance Authorisation scheme along with the value of Export Obligation (EO) fixed and unredeemed authorisations as on April-March, 2025-26 where EO period has expired (till 2022-23) are given at **Table 7**. The details of number of authorisations issued along with the value of Export Obligation (EO) fixed since 2023-24 to 2024-25 and unredeemed authorisations as on March 2026 are given at **Table 8**. Further, the status of issuance of authorisations for April-March 2026 is given at **Table 9**.

Figure 6 reflects the number of authorisations issued by major RAs, having more than 1% share in total issuance during April-March 2025-26. It shows that Mumbai RA issued the highest number of 6,901 authorisations, followed by New Delhi with 4,614 authorisations.

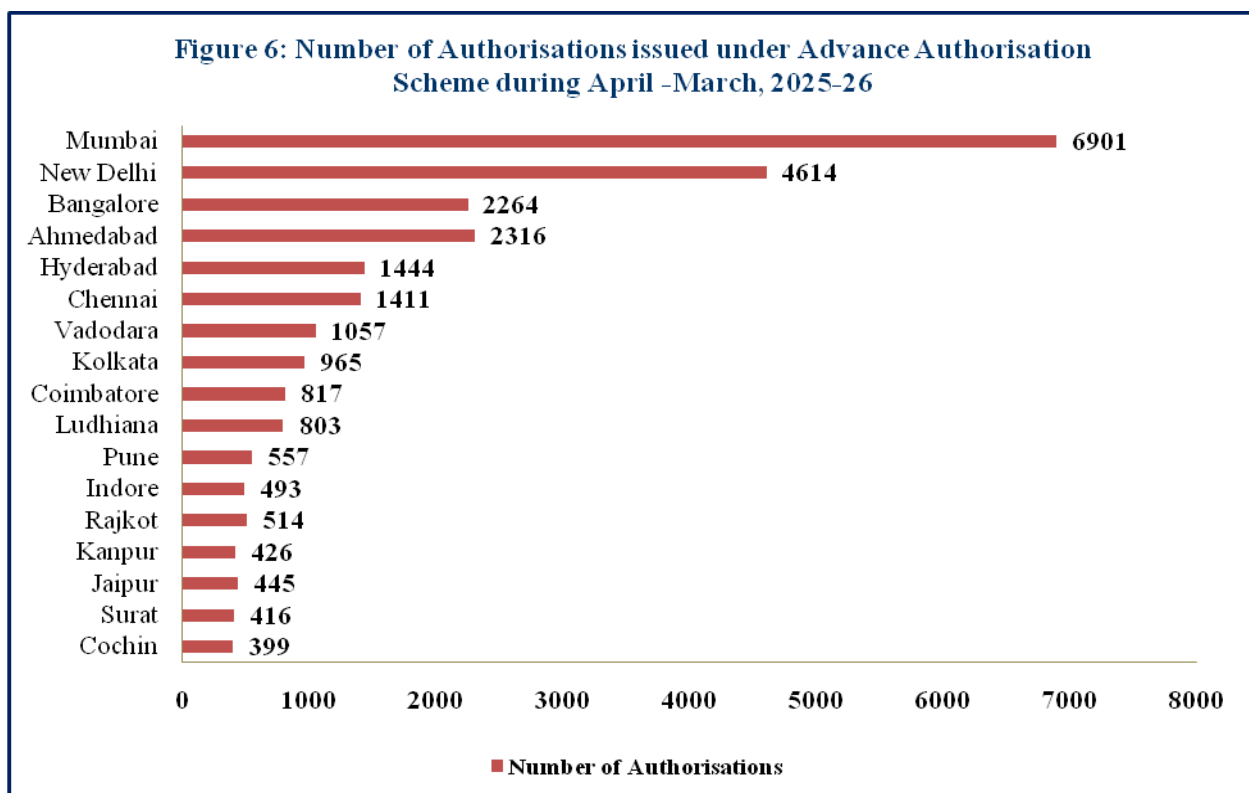
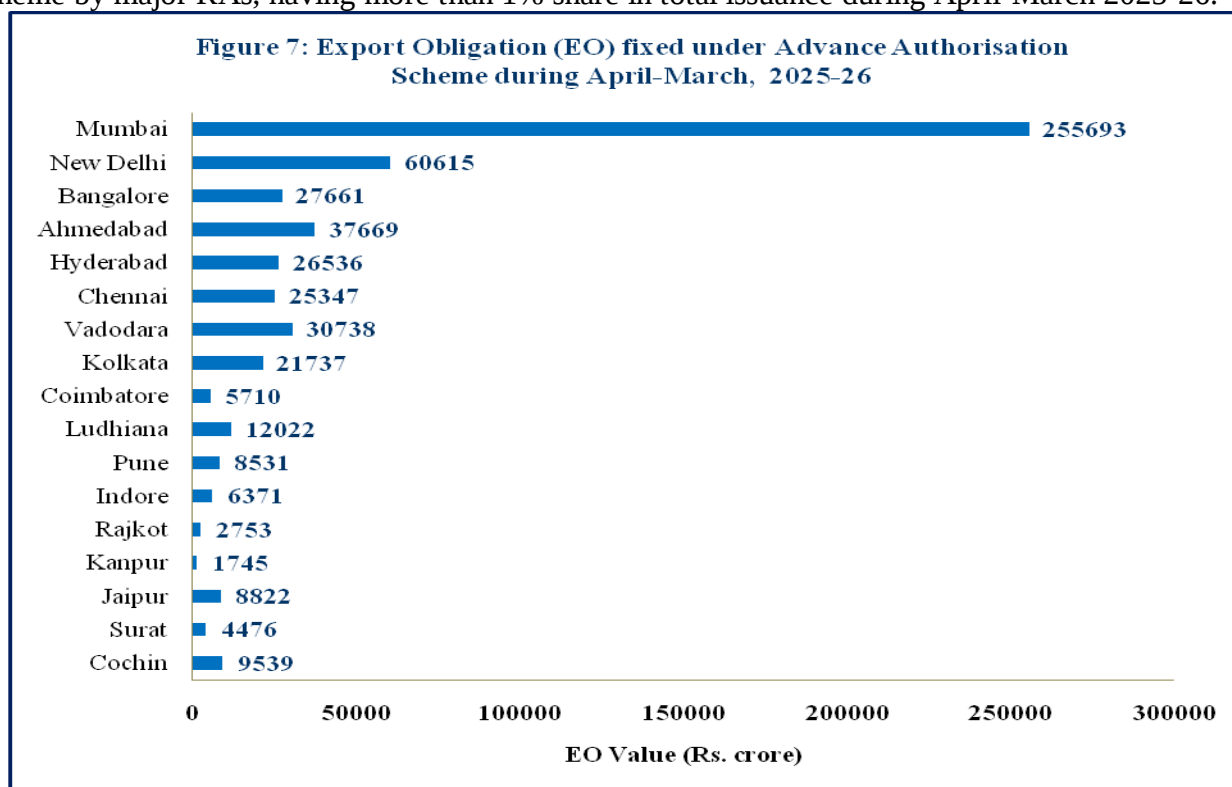


Figure 7 shows the value of Export Obligation (EO) fixed under Advance Authorisation Scheme by major RAs, having more than 1% share in total issuance during April-March 2025-26.



VIII. Export Promotion of Capital Goods (EPCG) Scheme

The objective of the EPCG Scheme is to facilitate import of capital goods for producing quality goods and services to enhance India's export competitiveness. Post Export EPCG duty credit scrips are also available to exporters who intend to import capital goods on full payment of applicable duties in cash and choose to opt for this scheme.

Import under EPCG Scheme shall be subject to an export obligation equivalent to 6 times of duties, taxes and cess saved on capital goods, to be fulfilled in 6 years reckoned from date of issue of Authorisation. Authorisation shall be valid for import for 18 months from the date of issue of Authorisation. EO shall be fulfilled by the authorisation holder through export of goods which are manufactured by him or his supporting manufacturer / services rendered by him, for which the EPCG authorisation has been granted. Revalidation of EPCG Authorisation shall not be permitted.

RA-wise number of authorisations issued under EPCG scheme along with the value of Export Obligation (EO) fixed and unredeemed authorisations as on March, 2026 where EO period has expired (till 2017-18) are given at **Table 10**. The details of number of authorisations issued along with the value of Export Obligation (EO) fixed upto March, 2025 and unredeemed authorisations as on March 2026 are given at **Table 11**. Further, the status of issuance of authorisations for April-March 2025-26 is given at **Table 12**. It shows that total number of 21,838 authorisations along with Rs. 32,325 crore duty foregone amount was issued under EPCG Scheme during April- March 2025-26.

Figure 8 shows the number of authorisations issued by major RAs, having more than 1% share in total issuance during April-March 2025-26. It shows that Surat RA issued the highest number of 5,851 authorisations, followed by New Delhi RA with 2,395 authorisations.

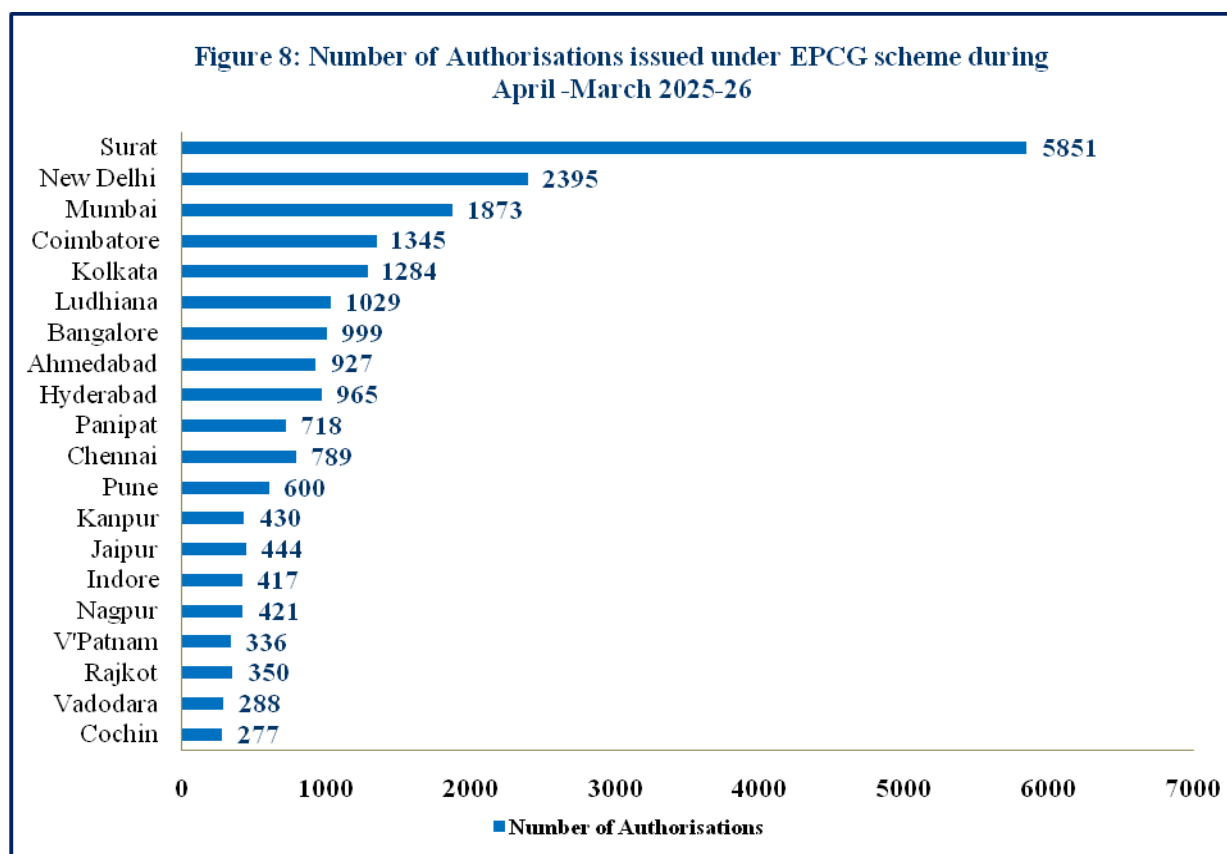


Figure 9 shows the value of total Export Obligation (includes Avg EO and Addl spec EO) fixed under EPCG Scheme by major RAs, having more than 1% share in total issuance, during April-March 2025-26.

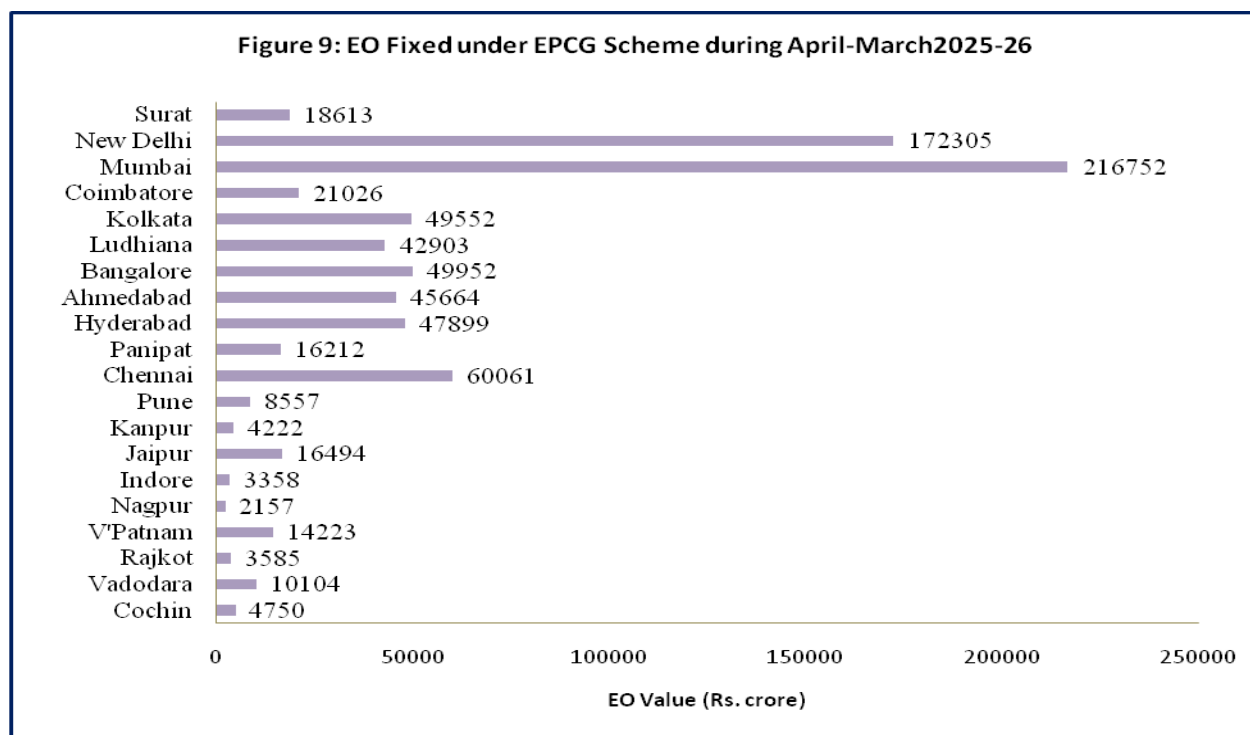


Table 1: RA-wise number of IEC issued during 2024-25 and 2025-26

Sl. No.	Regional Authorities	2024-25		2025-26	
		March	April-March	March	April-March
1	Mumbai	1385	16857	1416	19028
2	Ahmedabad	753	8431	697	8881
3	Rajkot	439	5041	405	5314
4	Pune	676	7900	853	9710
5	Vadodara	201	2194	227	2555
6	Surat	883	10291	996	12757
7	Nagpur	252	2926	298	3318
8	Indore	229	3024	295	3302
Western Zone		4818	56664	5187	64865
9	Kolkata	832	11348	875	11152
10	Guwahati	191	2104	149	2201
Eastern Zone		1023	13452	1024	13353
11	Chennai	660	7249	697	7887
12	Bangalore	721	8843	919	10176
13	Hyderabad	487	5702	590	6709
14	Cochin	391	4624	531	5140
15	Visakhapatnam	214	2523	292	3111
16	Coimbatore	476	5238	595	6231
Southern Zone		2949	34179	3624	39254
17	New Delhi	2578	31673	2701	35616
18	Kanpur	332	4451	406	5004
19	Jaipur	613	8725	878	11214
20	Varanasi	119	1680	253	2570
21	Jammu	13	239	17	208
22	Ludhiana	733	7967	602	9262
23	Panipat	300	3770	375	4406
24	Srinagar	38	506	37	596
Northern Zone		4726	59011	5269	68876
25	Others	132	1622	128	1713
Total number of IEC issued		13648	164928	15232	188061

Table 2: Scheme-wise Authorisations/Scrips and FOB/CIF values: All India					
Schemes		2024-25		2025-26	
		March	April-Mar	March	April-Mar
Services Exports From India Scheme	Number of Scrips	81	378	0	349
	Value of Scrips (Rs. Crore)	87	448	0	234
	FOB value of Exports (Rs. Crore)	1,861	10,960	0	44,964
Advance Authorization	Number of Authorization	2,111	25,551	2,308	26,283
	CIF value of imports (Rs. Crore)	23,000	2,81,828	36,486	3,28,147
	FOB value of Exports (Rs. Crore)	45,393	4,78,461	63,564	5,51,465
Duty Free Import Authorization	Number of Authorization	370	3,250	336	3,579
	CIF value of imports (Rs. Crore)	1,094	10,424	1,404	11,660
	FOB value of Exports (Rs. Crore)	1,172	11,827	1,683	14,270
Export Promotion Capital Goods	Number of Authorization	1,720	18,637	1,793	21,838
	Duty foregone Amount (Rs. Crore)	3,165	24,724	3,738	32,325
	FOB value of Exports (Rs. Crore)	18,468	1,43,540	21,100	1,85,941
Import License for Restricted Items	Number of Authorization	241	4,745	254	3,528
	CIF value of imports (Rs. Crore)	21,944	7,47,415	4,807	7,51,257
Export License for Restricted Items	Number of Authorization	20	396	96	984
	FOB value of Exports (Rs. Crore)	238	33,32,957	4,751	32,132
Total	Number of Authorization	4,543	52,957	4,787	56,561
	CIF value of imports (Rs. Crore)	49,291	10,64,839	46,435	11,23,622
	FOB value of Exports (Rs. Crore)	67,133	39,77,745	91,098	8,28,772

Table 3: Scheme-wise Authorisations/Scripts and FOB/CIF values: Western Zone RAs

Schemes		Mumbai				Ahmedabad			
		2024-25		2025-26		2024-25		2025-26	
		Mar	Apr-Mar	Mar	Apr-Mar	Mar	Apr-Mar	Mar	Apr-Mar
Services Exports From India Scheme	Number of Scripts	5	50	0	126	0	0	0	0
	Value of Scripts (Rs. Crore)	72	222	0	130	0	0	0	0
	FOB value of Exports (Rs. Crore)	1,565	4,981	0	30,238	0	0	0	0
Advance Authorization	Number of Authorization	589	6,681	769	6,901	190	2,311	216	2,316
	CIF value of imports (Rs. Crore)	9,332	1,12,884	16,030	1,30,334	1,361	22,595	2,178	30,218
	FOB value of Exports (Rs. Crore)	24,567	2,39,724	34,973	2,55,693	2,389	29,083	3,500	37,669
Duty Free Import Authorization	Number of Authorization	169	1,413	90	1,254	41	207	37	283
	CIF value of imports (Rs. Crore)	291	2,658	757	3,824	68	436	149	764
	FOB value of Exports (Rs. Crore)	326	3,011	901	4,548	77	474	177	903
Export Promotion Capital Goods	Number of Authorization	198	1,776	199	1,873	86	868	94	927
	Duty foregone Amount (Rs. Crore)	1,027	6,170	909	8,530	260	1,825	682	2,619
	FOB value of Exports (Rs. Crore)	6,135	36,821	5,445	50,811	1,378	9,936	3,188	13,527
Import License for Restricted Items	Number of Authorization	0	0	0	0	0	0	0	0
	CIF value of imports (Rs. Crore)	0	0	0	0	0	0	0	0
Export License for Restricted Items	Number of Authorization	0	0	0	0	0	0	0	0
	FOB value of Exports (Rs. Crore)	0	0	0	0	0	0	0	0
Total	Number of Authorization	961	9,920	1,058	10,154	317	3,386	347	3,526
	CIF value of imports (Rs. Crore)	10,722	1,21,934	17,697	1,42,818	1,689	24,856	3,009	33,602
	FOB value of Exports (Rs. Crore)	32,593	2,84,537	41,320	3,41,290	3,844	39,493	6,865	52,099

Table 3: Scheme-wise Authorisations/Scripts and FOB/CIF values: Western Zone RAs

Schemes		Rajkot				Pune			
		2024-25		2025-26		2024-25		2025-26	
		Mar	Apr-Mar	Mar	Apr-Mar	Mar	Apr-Mar	Mar	Apr-Mar
Services Exports From India Scheme	Number of Scripts	0	0	0	0	21	157	0	129
	Value of Scripts (Rs. Crore)	0	0	0	0	3	69	0	24
	FOB value of Exports (Rs. Crore)	0	0	0	0	50	1,679	0	10,787
Advance Authorization	Number of Authorization	48	530	41	514	39	503	31	557
	CIF value of imports (Rs. Crore)	259	2,430	196	2,314	286	3,362	258	3,997
	FOB value of Exports (Rs. Crore)	309	2,881	242	2,753	479	6,899	446	8,531
Duty Free Import Authorization	Number of Authorization	7	93	17	139	2	12	0	14
	CIF value of imports (Rs. Crore)	17	206	15	280	6	28	0	34
	FOB value of Exports (Rs. Crore)	19	226	20	339	9	35	0	45
Export Promotion Capital Goods	Number of Authorization	39	401	48	350	76	579	53	600
	Duty foregone Amount (Rs. Crore)	57	574	69	531	73	986	60	777
	FOB value of Exports (Rs. Crore)	337	3,395	401	3,122	431	5,846	356	4,612
Import License for Restricted Items	Number of Authorization	0	0	0	0	0	0	0	0
	CIF value of imports (Rs. Crore)	0	0	0	0	0	0	0	0
Export License for Restricted Items	Number of Authorization	0	0	0	0	0	0	0	0
	FOB value of Exports (Rs. Crore)	0	0	0	0	0	0	0	0
Total	Number of Authorization	94	1,024	106	1,003	138	1,251	84	1,300
	CIF value of imports (Rs. Crore)	333	3,210	279	3,126	368	4,445	317	4,832
	FOB value of Exports (Rs. Crore)	665	6,502	662	6,213	968	14,459	802	23,976

Table 3: Scheme-wise Authorisations/Scripts and FOB/CIF values: Western Zone RAs

Schemes		Vadodara				Surat			
		2024-25		2025-26		2024-25		2025-26	
		Mar	Apr-Mar	Mar	Apr-Mar	Mar	Apr-Mar	Mar	Apr-Mar
Services Exports From India Scheme	Number of Scripts	0	2	0	2	0	0	0	0
	Value of Scripts (Rs. Crore)	0	2	0	2	0	0	0	0
	FOB value of Exports (Rs. Crore)	0	36	0	36	0	0	0	0
Advance Authorization	Number of Authorization	86	1,155	93	1,057	39	422	35	416
	CIF value of imports (Rs. Crore)	1,382	15,361	1,658	16,102	315	3,348	305	3,152
	FOB value of Exports (Rs. Crore)	2,137	20,244	2,108	30,738	468	4,712	476	4,476
Duty Free Import Authorization	Number of Authorization	5	71	12	86	72	723	108	1,044
	CIF value of imports (Rs. Crore)	14	336	53	593	150	1,623	77	1,595
	FOB value of Exports (Rs. Crore)	17	391	66	698	169	1,841	92	1,849
Export Promotion Capital Goods	Number of Authorization	23	284	28	288	326	3,772	258	5,851
	Duty foregone Amount (Rs. Crore)	54	465	70	504	140	1,668	177	2,912
	FOB value of Exports (Rs. Crore)	321	2,774	419	2,995	814	9,672	996	16,576
Import License for Restricted Items	Number of Authorization	0	0	0	0	0	0	0	0
	CIF value of imports (Rs. Crore)	0	0	0	0	0	0	0	0
Export License for Restricted Items	Number of Authorization	0	0	0	0	0	0	0	0
	FOB value of Exports (Rs. Crore)	0	0	0	0	0	0	0	0
Total	Number of Authorization	114	1,512	133	1,433	437	4,917	401	7,311
	CIF value of imports (Rs. Crore)	1,449	16,162	1,781	17,201	605	6,638	559	7,659
	FOB value of Exports (Rs. Crore)	2,475	23,445	2,593	34,468	1,451	16,224	1,565	22,901

Table 3: Scheme-wise Authorisations/Scripts and FOB/CIF values: Western Zone RAs

Schemes		Nagpur				Indore			
		2024-25		2025-26		2024-25		2025-26	
		Mar	Apr-Mar	Mar	Apr-Mar	Mar	Apr-Mar	Mar	Apr-Mar
Services Exports From India Scheme	Number of Scripts	0	0	0	0	0	0	0	0
	Value of Scripts (Rs. Crore)	0	0	0	0	0	0	0	0
	FOB value of Exports (Rs. Crore)	0	0	0	0	0	0	0	0
Advance Authorization	Number of Authorization	18	167	10	127	50	610	33	493
	CIF value of imports (Rs. Crore)	241	1,977	146	763	509	3,630	375	3,631
	FOB value of Exports (Rs. Crore)	307	2,392	197	1,126	958	5,259	442	6,371
Duty Free Import Authorization	Number of Authorization	3	12	5	29	1	22	1	26
	CIF value of imports (Rs. Crore)	6	26	57	144	1	25	2	94
	FOB value of Exports (Rs. Crore)	7	29	64	165	2	29	3	116
Export Promotion Capital Goods	Number of Authorization	28	398	40	421	52	369	47	417
	Duty foregone Amount (Rs. Crore)	23	221	46	336	42	308	47	454
	FOB value of Exports (Rs. Crore)	122	1,222	265	1,852	243	1,721	254	2,541
Import License for Restricted Items	Number of Authorization	0	0	0	0	0	0	0	0
	CIF value of imports (Rs. Crore)	0	0	0	0	0	0	0	0
Export License for Restricted Items	Number of Authorization	0	0	0	0	0	0	0	0
	FOB value of Exports (Rs. Crore)	0	0	0	0	0	0	0	0
Total	Number of Authorization	49	577	55	577	103	1,001	81	936
	CIF value of imports (Rs. Crore)	269	2,224	249	1,243	552	3,963	425	4,179
	FOB value of Exports (Rs. Crore)	436	3,644	526	3,143	1,203	7,010	699	9,028

Table 3: Scheme-wise Authorisations/Scripts and FOB/CIF values: Western Zone RAs

Schemes		Western Zone Total			
		2024-25		2025-26	
		Mar	Apr-Mar	Mar	Apr-Mar
Services Exports From India Scheme	Number of Scripts	26	209	0	257
	Value of Scripts (Rs. Crore)	74	292	0	156
	FOB value of Exports (Rs. Crore)	1,615	6,696	0	41,062
Advance Authorization	Number of Authorization	1,059	12,379	1,228	12,381
	CIF value of imports (Rs. Crore)	13,686	1,65,586	21,145	1,90,512
	FOB value of Exports (Rs. Crore)	31,613	3,11,194	42,385	3,47,358
Duty Free Import Authorization	Number of Authorization	300	2,553	270	2,875
	CIF value of imports (Rs. Crore)	553	5,338	1,111	7,328
	FOB value of Exports (Rs. Crore)	625	6,035	1,322	8,662
Export Promotion Capital Goods	Number of Authorization	828	8,447	767	10,727
	Duty foregone Amount (Rs. Crore)	1,674	12,215	2,060	16,663
	FOB value of Exports (Rs. Crore)	9,781	71,388	11,324	96,038
Import License for Restricted Items	Number of Authorization	0	0	0	0
	CIF value of imports (Rs. Crore)	0	0	0	0
Export License for Restricted Items	Number of Authorization	0	0	0	0
	FOB value of Exports (Rs. Crore)	0	0	0	0
Total	Number of Authorization	2,213	23,588	2,265	26,240
	CIF value of imports (Rs. Crore)	15,987	1,83,432	24,317	2,14,660
	FOB value of Exports (Rs. Crore)	43,635	3,95,314	55,031	4,93,119

Table 4: Scheme-wise Authorisations/Scripts and FOB/CIF values: Eastern Zone RAs

Schemes		Kolkata				Guwahati			
		2024-25		2025-26		2024-25		2025-26	
		Mar	Apr-Mar	Mar	Apr-Mar	Mar	Apr-Mar	Mar	Apr-Mar
Services Exports From India Scheme	Number of Scripts	1	13	0	1	0	0	0	0
	Value of Scripts (Rs. Crore)	0	4	0	9	0	0	0	0
	FOB value of Exports (Rs. Crore)	8	94	0	242	0	0	0	0
Advance Authorization	Number of Authorization	79	830	73	965	0	0	0	1
	CIF value of imports (Rs. Crore)	991	11,231	1,608	17,437	0	0	0	6
	FOB value of Exports (Rs. Crore)	1,686	14,014	2,233	21,737	0	0	0	9
Duty Free Import Authorization	Number of Authorization	6	39	4	64	0	0	0	0
	CIF value of imports (Rs. Crore)	20	644	12	639	0	0	0	0
	FOB value of Exports (Rs. Crore)	24	782	16	820	0	0	0	0
Export Promotion Capital Goods	Number of Authorization	97	1,247	108	1,284	3	3	1	12
	Duty foregone Amount (Rs. Crore)	361	2,904	238	2,804	5	5	1	35
	FOB value of Exports (Rs. Crore)	2,133	16,084	1,384	15,799	8	8	5	193
Import License for Restricted Items	Number of Authorization	0	0	0	0	0	0	0	0
	CIF value of imports (Rs. Crore)	0	0	0	0	0	0	0	0
Export License for Restricted Items	Number of Authorization	0	0	0	0	0	0	0	0
	FOB value of Exports (Rs. Crore)	0	0	0	0	0	0	0	0
Total	Number of Authorization	183	2,129	185	2,314	3	3	1	13
	CIF value of imports (Rs. Crore)	1,372	14,784	1,857	20,889	5	5	1	41
	FOB value of Exports (Rs. Crore)	3,851	30,974	3,632	38,597	8	8	5	201

Table 4: Scheme-wise Authorisations/Scripts and FOB/CIF values: Eastern Zone RAs					
Schemes		Eastern Zone Total			
		2024-25		2025-26	
		Mar	Apr-Mar	Mar	Apr-Mar
Services Exports From India Scheme	Number of Scripts	1	13	0	1
	Value of Scripts (Rs. Crore)	0	4	0	9
	FOB value of Exports (Rs. Crore)	8	94	0	242
Advance Authorization	Number of Authorization	79	830	73	966
	CIF value of imports (Rs. Crore)	991	11,231	1,608	17,443
	FOB value of Exports (Rs. Crore)	1,686	14,014	2,233	21,745
Duty Free Import Authorization	Number of Authorization	6	39	4	64
	CIF value of imports (Rs. Crore)	20	644	12	639
	FOB value of Exports (Rs. Crore)	24	782	16	820
Export Promotion Capital Goods	Number of Authorization	100	1,250	109	1,296
	Duty foregone Amount (Rs. Crore)	366	2,910	239	2,839
	FOB value of Exports (Rs. Crore)	2,141	16,092	1,389	15,991
Import License for Restricted Items	Number of Authorization	0	0	0	0
	CIF value of imports (Rs. Crore)	0	0	0	0
Export License for Restricted Items	Number of Authorization	0	0	0	0
	FOB value of Exports (Rs. Crore)	0	0	0	0
Total	Number of Authorization	186	2,132	186	2,327
	CIF value of imports (Rs. Crore)	1,377	14,789	1,858	20,930
	FOB value of Exports (Rs. Crore)	3,859	30,982	3,637	38,799

Table 5: Scheme-wise Authorisations/Scripts and FOB/CIF values: Southern Zone RAs

Schemes		Chennai				Bangalore			
		2024-25		2025-26		2024-25		2025-26	
		Mar	Apr-Mar	Mar	Apr-Mar	Mar	Apr-Mar	Mar	Apr-Mar
Services Exports From India Scheme	Number of Scripts	0	1	0	1	0	0	0	2
	Value of Scripts (Rs. Crore)	0	5	0	1	0	0	0	1
	FOB value of Exports (Rs. Crore)	0	118	0	16	0	0	0	22
Advance Authorization	Number of Authorization	141	1,307	135	1,411	173	2,176	156	2,264
	CIF value of imports (Rs. Crore)	1,565	17,483	2,069	16,676	1,343	14,973	1,454	18,643
	FOB value of Exports (Rs. Crore)	2,378	26,596	3,050	25,347	1,865	21,853	2,045	27,661
Duty Free Import Authorization	Number of Authorization	0	9	0	8	5	28	0	22
	CIF value of imports (Rs. Crore)	0	52	0	62	21	181	0	135
	FOB value of Exports (Rs. Crore)	0	61	0	75	23	207	0	177
Export Promotion Capital Goods	Number of Authorization	81	742	97	789	95	880	90	999
	Duty foregone Amount (Rs. Crore)	92	885	144	1,079	76	1,021	111	1,120
	FOB value of Exports (Rs. Crore)	550	5,301	819	6,376	455	5,953	660	6,579
Import License for Restricted Items	Number of Authorization	0	0	0	0	0	0	0	0
	CIF value of imports (Rs. Crore)	0	0	0	0	0	0	0	0
Export License for Restricted Items	Number of Authorization	0	0	0	0	0	0	0	0
	FOB value of Exports (Rs. Crore)	0	0	0	0	0	0	0	0
Total	Number of Authorization	222	2,059	232	2,209	273	3,084	246	3,287
	CIF value of imports (Rs. Crore)	1,657	18,425	2,212	17,818	1,440	16,175	1,566	19,900
	FOB value of Exports (Rs. Crore)	2,929	32,077	3,869	31,813	2,343	28,013	2,705	34,440

Table 5: Scheme-wise Authorisations/Scrips and FOB/CIF values: Southern Zone RAs

Schemes		Hyderabad				Cochin			
		2024-25		2025-26		2024-25		2025-26	
		Mar	Apr-Mar	Mar	Apr-Mar	Mar	Apr-Mar	Mar	Apr-Mar
Services Exports From India Scheme	Number of Scrips	52	82	0	12	0	0	0	3
	Value of Scrips (Rs. Crore)	12	58	0	9	0	0	0	2
	FOB value of Exports (Rs. Crore)	225	1,395	0	179	0	0	0	80
Advance Authorization	Number of Authorization	66	1,199	134	1,444	38	342	30	399
	CIF value of imports (Rs. Crore)	520	14,031	1,384	15,297	376	3,732	476	5,069
	FOB value of Exports (Rs. Crore)	866	22,751	2,541	26,536	570	5,157	570	9,539
Duty Free Import Authorization	Number of Authorization	13	218	22	188	2	33	0	37
	CIF value of imports (Rs. Crore)	52	728	71	662	3	18	0	29
	FOB value of Exports (Rs. Crore)	58	823	84	785	3	23	0	35
Export Promotion Capital Goods	Number of Authorization	63	824	104	965	27	276	18	277
	Duty foregone Amount (Rs. Crore)	62	826	107	1,204	15	206	15	215
	FOB value of Exports (Rs. Crore)	366	4,816	614	6,954	89	1,232	91	1,286
Import License for Restricted Items	Number of Authorization	0	0	0	0	0	0	0	0
	CIF value of imports (Rs. Crore)	0	0	0	0	0	0	0	0
Export License for Restricted Items	Number of Authorization	0	0	0	0	0	0	0	0
	FOB value of Exports (Rs. Crore)	0	0	0	0	0	0	0	0
Total	Number of Authorization	194	2,323	260	2,609	67	651	48	716
	CIF value of imports (Rs. Crore)	645	15,643	1,562	17,173	393	3,955	491	5,316
	FOB value of Exports (Rs. Crore)	1,515	29,785	3,239	34,454	663	6,412	661	10,940

Table 5: Scheme-wise Authorisations/Scripts and FOB/CIF values: Southern Zone RAs

Schemes		Visakhapatnam				Coimbatore			
		2024-25		2025-26		2024-25		2025-26	
		Mar	Apr-Mar	Mar	Apr-Mar	Mar	Apr-Mar	Mar	Apr-Mar
Services Exports From India Scheme	Number of Scripts	0	0	0	2	0	0	0	0
	Value of Scripts (Rs. Crore)	0	0	0	2	0	0	0	0
	FOB value of Exports (Rs. Crore)	0	0	0	38	0	0	0	0
Advance Authorization	Number of Authorization	5	65	5	52	62	836	58	817
	CIF value of imports (Rs. Crore)	42	1,483	203	2,010	193	3,370	419	3,754
	FOB value of Exports (Rs. Crore)	67	1,859	251	2,553	270	4,808	562	5,710
Duty Free Import Authorization	Number of Authorization	0	0	0	0	1	2	0	2
	CIF value of imports (Rs. Crore)	0	0	0	0	14	24	0	7
	FOB value of Exports (Rs. Crore)	0	0	0	0	16	27	0	8
Export Promotion Capital Goods	Number of Authorization	38	414	39	336	143	1,343	133	1,345
	Duty foregone Amount (Rs. Crore)	15	270	29	647	89	997	153	1,125
	FOB value of Exports (Rs. Crore)	87	1,573	151	3,778	522	5,870	874	6,507
Import License for Restricted Items	Number of Authorization	0	0	0	0	0	0	0	0
	CIF value of imports (Rs. Crore)	0	0	0	0	0	0	0	0
Export License for Restricted Items	Number of Authorization	0	0	0	0	0	0	0	0
	FOB value of Exports (Rs. Crore)	0	0	0	0	0	0	0	0
Total	Number of Authorization	43	479	44	390	206	2,181	191	2,164
	CIF value of imports (Rs. Crore)	57	1,752	232	2,660	295	4,390	572	4,886
	FOB value of Exports (Rs. Crore)	154	3,433	402	6,369	808	10,705	1,436	12,225

Table 5: Scheme-wise Authorisations/Scripts and FOB/CIF values: Southern Zone RAs					
Schemes		Southern Zone Total			
		2024-25		2025-26	
		Mar	Apr-Mar	Mar	Apr-Mar
Services Exports From India Scheme	Number of Scripts	52	83	0	20
	Value of Scripts (Rs. Crore)	12	63	0	15
	FOB value of Exports (Rs. Crore)	225	1,514	0	335
Advance Authorization	Number of Authorization	485	5,925	518	6,387
	CIF value of imports (Rs. Crore)	4,038	55,070	6,004	61,449
	FOB value of Exports (Rs. Crore)	6,016	83,025	9,020	97,346
Duty Free Import Authorization	Number of Authorization	21	290	22	257
	CIF value of imports (Rs. Crore)	89	1,003	71	897
	FOB value of Exports (Rs. Crore)	100	1,142	84	1,080
Export Promotion Capital Goods	Number of Authorization	447	4,479	481	4,711
	Duty foregone Amount (Rs. Crore)	350	4,205	559	5,391
	FOB value of Exports (Rs. Crore)	2,071	24,745	3,209	31,480
Import License for Restricted Items	Number of Authorization	0	0	0	0
	CIF value of imports (Rs. Crore)	0	0	0	0
Export License for Restricted Items	Number of Authorization	0	0	0	0
	FOB value of Exports (Rs. Crore)	0	0	0	0
Total	Number of Authorization	1,005	10,777	1,021	11,375
	CIF value of imports (Rs. Crore)	4,489	60,340	6,634	67,752
	FOB value of Exports (Rs. Crore)	8,412	1,10,425	12,313	1,30,241

Table 6: Scheme-wise Authorisations/Scripts and FOB/CIF values: Northern Zone RAs

Schemes		CLA New Delhi				Kanpur			
		2024-25		2025-26		2024-25		2025-26	
		Mar	Apr-Mar	Mar	Apr-Mar	Mar	Apr-Mar	Mar	Apr-Mar
Services Exports From India Scheme	Number of Scripts	0	40	0	16	0	0	0	0
	Value of Scripts (Rs. Crore)	0	39	0	17	0	0	0	0
	FOB value of Exports (Rs. Crore)	0	1,333	0	631	0	0	0	0
Advance Authorization	Number of Authorization	344	4,497	340	4,614	40	534	22	426
	CIF value of imports (Rs. Crore)	2,569	29,313	6,325	39,289	107	1,489	94	1,333
	FOB value of Exports (Rs. Crore)	3,745	44,708	8,175	60,615	146	1,912	111	1,745
Duty Free Import Authorization	Number of Authorization	28	178	29	221	0	13	0	10
	CIF value of imports (Rs. Crore)	103	1,129	144	984	0	67	0	86
	FOB value of Exports (Rs. Crore)	119	1,289	183	1,241	0	77	0	133
Export Promotion Capital Goods	Number of Authorization	151	2,092	189	2,395	35	358	43	430
	Duty foregone Amount (Rs. Crore)	333	2,648	542	4,332	17	140	31	283
	FOB value of Exports (Rs. Crore)	1,934	15,597	3,206	24,919	101	829	176	1,638
Import License for Restricted Items	Number of Authorization	241	4,745	254	3,528	0	0	0	0
	CIF value of imports (Rs. Crore)	21,944	7,47,415	4,807	7,51,257	0	0	0	0
Export License for Restricted Items	Number of Authorization	20	396	96	984	0	0	0	0
	FOB value of Exports (Rs. Crore)	238	33,32,957	4,751	32,132	0	0	0	0
Total	Number of Authorization	784	11,948	908	11,758	75	905	65	866
	CIF value of imports (Rs. Crore)	24,950	7,80,544	11,818	7,95,879	124	1,696	125	1,701
	FOB value of Exports (Rs. Crore)	6,036	33,95,885	16,315	1,19,538	247	2,818	288	3,516

Table 6: Scheme-wise Authorisations/Scripts and FOB/CIF values: Northern Zone RAs

Schemes		Jaipur				Varanasi			
		2024-25		2025-26		2024-25		2025-26	
		Mar	Apr-Mar	Mar	Apr-Mar	Mar	Apr-Mar	Mar	Apr-Mar
Services Exports From India Scheme	Number of Scripts	0	0	0	0	0	0	0	0
	Value of Scripts (Rs. Crore)	0	0	0	0	0	0	0	0
	FOB value of Exports (Rs. Crore)	0	0	0	0	0	0	0	0
Advance Authorization	Number of Authorization	30	422	27	445	5	62	5	49
	CIF value of imports (Rs. Crore)	370	5,564	350	7,057	33	284	13	250
	FOB value of Exports (Rs. Crore)	575	7,111	418	8,822	38	332	16	298
Duty Free Import Authorization	Number of Authorization	3	47	7	21	1	5	2	12
	CIF value of imports (Rs. Crore)	7	182	38	103	3	19	7	38
	FOB value of Exports (Rs. Crore)	8	213	45	123	4	22	9	46
Export Promotion Capital Goods	Number of Authorization	41	399	46	444	4	81	4	52
	Duty foregone Amount (Rs. Crore)	52	825	80	1,271	4	41	3	34
	FOB value of Exports (Rs. Crore)	290	4,774	464	7,175	23	230	13	181
Import License for Restricted Items	Number of Authorization	0	0	0	0	0	0	0	0
	CIF value of imports (Rs. Crore)	0	0	0	0	0	0	0	0
Export License for Restricted Items	Number of Authorization	0	0	0	0	0	0	0	0
	FOB value of Exports (Rs. Crore)	0	0	0	0	0	0	0	0
Total	Number of Authorization	74	868	80	910	10	148	11	113
	CIF value of imports (Rs. Crore)	429	6,570	468	8,431	41	344	23	322
	FOB value of Exports (Rs. Crore)	873	12,098	927	16,120	65	584	37	525

Table 6: Scheme-wise Authorisations/Scripts and FOB/CIF values: Northern Zone RAs

Schemes		Jammu				Ludhiana			
		2024-25		2025-26		2024-25		2025-26	
		Mar	Apr-Mar	Mar	Apr-Mar	Mar	Apr-Mar	Mar	Apr-Mar
Services Exports From India Scheme	Number of Scripts	0	0	0	0	0	0	0	0
	Value of Scripts (Rs. Crore)	0	0	0	0	0	0	0	0
	FOB value of Exports (Rs. Crore)	0	0	0	0	0	0	0	0
Advance Authorization	Number of Authorization	0	1	0	2	63	766	76	803
	CIF value of imports (Rs. Crore)	0	3	0	26	1,190	11,851	904	9,645
	FOB value of Exports (Rs. Crore)	0	3	0	29	1,554	14,439	1,135	12,022
Duty Free Import Authorization	Number of Authorization	0	0	0	0	11	124	2	116
	CIF value of imports (Rs. Crore)	0	0	0	0	320	2,043	21	1,585
	FOB value of Exports (Rs. Crore)	0	22	0	46	292	2,265	25	2,163
Export Promotion Capital Goods	Number of Authorization	2	8	0	30	89	887	99	1,029
	Duty foregone Amount (Rs. Crore)	3	26	0	32	320	1,295	112	849
	FOB value of Exports (Rs. Crore)	4	39	0	105	1,855	7,506	656	4,865
Import License for Restricted Items	Number of Authorization	0	0	0	0	0	0	0	0
	CIF value of imports (Rs. Crore)	0	0	0	0	0	0	0	0
Export License for Restricted Items	Number of Authorization	0	0	0	0	0	0	0	0
	FOB value of Exports (Rs. Crore)	0	0	0	0	0	0	0	0
Total	Number of Authorization	2	9	0	32	163	1,777	177	1,948
	CIF value of imports (Rs. Crore)	3	29	0	57	1,830	15,189	1,037	12,079
	FOB value of Exports (Rs. Crore)	4	65	0	180	3,702	24,210	1,816	19,051

Table 6: Scheme-wise Authorisations/Scripts and FOB/CIF values: Northern Zone RAs

Schemes		Panipat				Srinagar			
		2024-25		2025-26		2024-25		2025-26	
		Mar	Apr-Mar	Mar	Apr-Mar	Mar	Apr-Mar	Mar	Apr-Mar
Services Exports From India Scheme	Number of Scripts	0	0	0	0	0	0	0	0
	Value of Scripts (Rs. Crore)	0	0	0	0	0	0	0	0
	FOB value of Exports (Rs. Crore)	0	0	0	0	0	0	0	0
Advance Authorization	Number of Authorization	6	135	19	210	0	0	0	0
	CIF value of imports (Rs. Crore)	16	1,436	42	1,143	0	0	0	0
	FOB value of Exports (Rs. Crore)	19	1,724	73	1,484	0	0	0	0
Duty Free Import Authorization	Number of Authorization	0	1	0	3	0	0	0	0
	CIF value of imports (Rs. Crore)	0	1	0	1	0	0	0	0
	FOB value of Exports (Rs. Crore)	0	1	0	1	0	0	0	0
Export Promotion Capital Goods	Number of Authorization	23	614	55	718	0	22	0	6
	Duty foregone Amount (Rs. Crore)	46	393	114	618	0	25	0	13
	FOB value of Exports (Rs. Crore)	269	2,233	661	3,510	0	106	0	40
Import License for Restricted Items	Number of Authorization	0	0	0	0	0	0	0	0
	CIF value of imports (Rs. Crore)	0	0	0	0	0	0	0	0
Export License for Restricted Items	Number of Authorization	0	0	0	0	0	0	0	0
	FOB value of Exports (Rs. Crore)	0	0	0	0	0	0	0	0
Total	Number of Authorization	29	750	74	931	0	22	0	6
	CIF value of imports (Rs. Crore)	62	1,831	155	1,762	0	25	0	13
	FOB value of Exports (Rs. Crore)	288	3,957	734	4,996	0	106	0	40

Table 6: Scheme-wise Authorisations/Scripts and FOB/CIF values: Northern Zone RAs

Schemes		Northern Zone Total				Others			
		2024-25		2025-26		2024-25		2025-26	
		Mar	Apr-Mar	Mar	Apr-Mar	Mar	Apr-Mar	Mar	Apr-Mar
Services Exports From India Scheme	Number of Scripts	0	40	0	16	2	33	0	55
	Value of Scripts (Rs. Crore)	0	39	0	17	1	49	0	36
	FOB value of Exports (Rs. Crore)	0	1,333	0	631	13	1,323	0	2,695
Advance Authorization	Number of Authorization	488	6,417	489	6,549	0	0	489	3
	CIF value of imports (Rs. Crore)	4,286	49,940	7,729	58,743	0	0	0	943
	FOB value of Exports (Rs. Crore)	6,077	70,229	9,926	85,016	0	0	0	1,144
Duty Free Import Authorization	Number of Authorization	43	368	40	383	0	0	0	0
	CIF value of imports (Rs. Crore)	433	3,440	210	2,796	0	0	0	0
	FOB value of Exports (Rs. Crore)	424	3,889	261	3,754	0	0	0	0
Export Promotion Capital Goods	Number of Authorization	345	4,461	436	5,104	0	0	0	0
	Duty foregone Amount (Rs. Crore)	775	5,394	880	7,431	0	0	0	0
	FOB value of Exports (Rs. Crore)	4,476	31,315	5,178	42,432	0	0	0	0
Import License for Restricted Items	Number of Authorization	241	4,745	254	3,528	0	0	0	0
	CIF value of imports (Rs. Crore)	21,944	7,47,415	4,807	7,51,257	0	0	0	0
Export License for Restricted Items	Number of Authorization	20	396	96	984	0	0	0	0
	FOB value of Exports (Rs. Crore)	238	33,32,957	4,751	32,132	0	0	0	0
Total	Number of Authorization	1,137	16,427	1,315	16,564	2	33	489	58
	CIF value of imports (Rs. Crore)	27,437	8,06,229	13,627	8,20,245	1	49	0	979
	FOB value of Exports (Rs. Crore)	11,215	34,39,724	20,117	1,63,966	13	1,323	0	3,838

Table 7: Monitoring of Export Obligation under Advance Authorisation Scheme issued upto March, 2023 (Status of Fulfilment as on March 2025-26) (Where EO period has expired till 2022-23)

S. No.	Regional Authorities	Authorisations issued			Surrendered/Cancelled		EO Fulfilled		EO Unredeemed	
		No.	CIF (Rs. Crore)	EO (Rs. Crore)	No.	EO (Rs. Crore)	No.	EO (Rs. Crore)	No.	EO (Rs. Crore)
1	Mumbai	175691	1573529	2854250	13797	184433	166084	2591556	7456	256857
2	New Delhi	91798	396997	550178	7801	22214	86638	442217	4785	106214
3	Bangalore	59704	233481	313444	3744	7229	57553	219503	2151	93941
4	Ahmedabad	56709	132259	175285	3805	5912	51695	121173	4932	53407
5	Kolkata	40965	133935	193266	3642	4835	39445	158056	1361	33694
6	Hyderabad	39087	189928	304557	3157	10537	35762	223934	3325	80623
7	Chennai	37080	183609	308987	1987	9303	35626	254291	864	52614
8	Vadodara	26838	258124	311407	2208	14586	24051	217553	2714	92965
9	Pune	22584	56236	104201	3476	9240	21847	84139	737	20062
10	Ludhiana	21813	54249	86179	1660	1871	20575	78143	793	5475
11	Coimbatore	21040	105328	129837	1336	3723	19629	89773	1113	39647
12	Cochin	15049	44496	59622	1146	2631	14764	58075	261	1470
13	Indore	10662	45166	62626	753	3438	9842	53695	776	8878
14	Jaipur	8655	27330	39322	969	1433	8282	36001	268	2994
15	Rajkot	7360	13645	18589	505	566	6539	13874	783	4428
16	Surat	7162	27916	41524	522	1318	6260	30574	702	10631
17	Kanpur	7961	17392	23767	332	591	7031	19679	930	4088
18	Panipat	2365	12090	18414	252	496	2118	13748	247	4667
19	Varanasi	2017	1248	2092	127	74	1985	2039	26	45
20	V'Patnam	1718	19690	26556	305	2613	1622	22471	88	4078
21	Nagpur	1263	14200	17600	73	435	1108	11905	66	1611
22	Guwahati	458	341	617	108	54	448	432	10	185
23	Jammu	104	295	388	18	50	82	247	22	141
24	Srinagar	5	10	12	1	2	3	6	2	7
Total		658088	3541491	5642721	51724	287583	618989	4743086	34412	878721

Note: Total of the EO fulfilled and unredeemed authorizations will not be tallied with the total authorizations issued because of 4687 authorisations sent to ECA till March, 2023.

Table 8: Monitoring of Export Obligation under Advance Authorisation Scheme issued from 2023-24 to 2024-25 (Status of Fulfilment as on March 2026) (Where EO period has not expired)

S. No.	Regional Authorities	Authorisations issued			Surrendered/Cancelled		EO Fulfilled		EO Unredeemed	
		No.	CIF (Rs. Crore)	EO (Rs. Crore)	No.	EO (Rs. Crore)	No.	EO (Rs. Crore)	No.	EO (Rs. Crore)
1	Mumbai	12760	223292	507196	422	8060	5315	92330	7445	414865
2	New Delhi	8496	73048	99547	220	5195	3952	26490	4536	72937
3	Bangalore	4249	28937	41463	104	737	2212	13325	2037	28138
4	Ahmedabad	4133	51731	64055	131	2569	1603	11267	2530	52789
5	Kolkata	1610	30869	36937	24	226	629	4426	981	32511
6	Hyderabad	2357	29508	46247	48	1166	591	10958	1766	35289
7	Chennai	2450	31267	46669	46	497	1103	15542	1347	31127
8	Vadodara	2059	28884	37944	63	1709	691	6406	1368	31538
9	Pune	844	5123	10332	35	450	348	3180	496	7152
10	Ludhiana	1376	18037	21935	34	222	517	6198	859	15737
11	Coimbatore	1544	6260	8948	26	118	638	2527	906	6421
12	Cochin	685	6938	9259	20	104	349	3632	336	5628
13	Indore	1377	6553	8686	6	13	244	1580	1133	7107
14	Jaipur	796	10266	13018	17	395	369	4945	427	8073
15	Rajkot	1045	4665	5622	22	68	259	1235	786	4387
16	Surat	805	6028	8421	14	31	180	1038	625	7383
17	Kanpur	937	2689	3556	21	59	290	880	647	2676
18	Panipat	257	2460	3046	6	30	99	2188	158	859
19	Varanasi	131	498	583	5	20	45	158	86	425
20	V'Patnam	145	3005	4808	14	352	59	1515	86	3292
21	Nagpur	281	2840	3473	17	23	112	441	169	3033
22	Guwahati	0	0	0	0	0	0	0	0	0
23	Jammu	5	16	19	1	5	2	9	3	10
24	Srinagar	0	0	0	0	0	0	0	0	0
Total		48342	572913	981765	1296	22049	19607	210268	28727	771377

Note: Total of the EO fulfilled and unredeemed authorizations will not be tallied with the total authorizations issued because of 8 authorisations sent to ECA during April-March 2023-24.

Table 9: Monitoring of Export Obligation under Advance Authorisation Scheme for 2025-26 (April-March 2025-26)

Sl. No.	Regional Authorities	Authorisation issued			Surrendered/ Cancelled		EO Fulfilled		EO Unredeemed	
		No.	CIF (Rs. Crore)	EO (Rs. Crore)	No.	EO (Rs. Crore)	No.	EO (Rs. Crore)	No.	EO (Rs. Crore)
1	Mumbai	6901	130334	255693	47	233	203	1912	6698	253785
2	New Delhi	4614	39289	60615	37	240	251	836	4363	59776
3	Ahmedabad	2316	30218	37669	17	71	65	184	2251	37485
4	Bangalore	2264	18643	27661	14	91	101	244	2163	27412
5	Vadodara	1057	16102	30738	10	86	48	306	1009	30432
6	Chennai	1411	16676	25347	5	26	83	1025	1328	24322
7	Hyderabad	1444	15297	26536	7	129	13	138	1431	26398
8	Coimbatore	817	3754	5710	3	6	53	269	764	5441
9	Kolkata	965	17437	21737	3	51	29	228	936	21509
10	Ludhiana	803	9645	12022	10	579	35	711	768	11311
11	Kanpur	426	1333	1745	3	3	7	7	419	1738
12	Surat	416	3152	4476	0	0	9	30	407	4447
13	Pune	557	3997	8531	3	27	19	112	538	8419
14	Indore	493	3631	6371	5	40	8	70	485	6301
15	Jaipur	445	7057	8822	3	21	25	262	420	8560
16	Rajkot	514	2314	2753	4	10	6	15	508	2738
17	Cochin	399	5069	9539	3	65	10	91	389	9448
18	Nagpur	127	763	1126	1	0	6	9	121	1117
19	Panipat	210	1143	1484	2	2	9	13	201	1471
20	Varanasi	49	250	298	0	0	0	0	49	298
21	V'Patnam	52	2010	2553	0	0	5	63	47	2490
22	Guwahati	1	6	9	0	0	0	0	1	9
23	Jammu	2	26	29	0	0	0	0	2	29
24	Srinagar	0	0	0	0	0	0	0	0	0
Total		26283	328147	551465	177	1680	985	6525	25298	544936

Table 10: Monitoring of Export Obligation under EPCG Scheme issued upto March, 2018 (Status of Fulfilment as on March 2025-26) (Where EO period has expired till 2017-18)

S. No.	Regional Authorities	Authorisations issued				EO fulfilled			EO Un-redeemed		
		No.	Duty foregone (Rs. Crore)	EO Refixed /Fixed (Rs. Crore)		No.	EO Refixed /Fixed (Rs. Crore)		No.	EO Refixed /Fixed (Rs. Crore)	
				Avg	Addl Spec		Avg	Addl Spec		Avg	Addl Spec
1	Mumbai	51781	86874	4708634	607289	37108	1458717	416389	11630	3174489	170373
2	New Delhi	44202	155198	7913048	326362	36960	6355241	279393	5046	1195282	36557
3	Coimbatore	35313	12147	865381	86698	29798	653823	73901	4222	174355	10286
4	Ludhiana	21310	11077	57358	60399	18282	55359	58548	2990	1999	1746
5	Chennai	18683	47161	2640961	89857	15584	2114962	72374	1898	359557	13249
6	Bangalore	17943	7417	1733034	52581	14342	1404014	32693	2680	243598	18338
7	Surat	26100	28829	217012	71384	16112	88508	29739	8703	122068	38326
8	Kolkata	14992	17449	1749056	114503	9809	1103151	84231	4625	584915	26698
9	Hyderabad	13842	23340	447354	51561	10240	322445	38322	3449	121007	12754
10	Pune	10501	6311	652272	45412	7980	547167	37227	1932	34067	5715
11	Ahmedabad	10438	9648	882865	57528	8111	449321	37608	1747	387340	17023
12	Kanpur	6982	1714	86803	8253	5904	71620	5382	983	14514	2730
13	Jaipur	5969	5572	53612	40135	4533	36787	16199	1058	13590	23014
14	Cochin	4794	3172	86418	9954	3984	66726	6926	613	17994	2570
15	Indore	4301	1900	67910	14074	3536	51637	10753	552	13984	2345
16	Panipat	4869	4560	53772	31564	3901	45105	23568	831	8362	7514
17	Vadodara	3280	3730	75705	26764	2577	61519	21079	548	12707	4106
18	Rajkot	4866	3581	57214	20549	3846	42522	13801	908	12373	6495
19	V'Patnam	2552	1848	194899	5919	2044	21850	4841	413	172735	747
20	Varanasi	1137	381	9774	2826	942	8578	2512	174	1180	259
21	Nagpur	1129	797	14723	3574	761	10752	2312	285	191	1064
22	Guwahati	154	110	66	237	40	62	72	106	4	149
23	Jammu	62	11	253	46	45	253	28	15	0	18
24	Srinagar	18	8	0	5	3	0	2	15	0	4
Total		305218	432834	22568125	1727476	236442	14970118	1267902	55423	6666312	402079

Note: Total number of the EO fulfilled and unredeemed authorizations will not be tallied with the total authorizations issued due to 13353 surrendered/cancelled authorisations till March, 2018.

Table 11: Monitoring of Export Obligation under EPCG Scheme issued from 2018-19 to 2024-25 (Status of Fulfilment as on April-March 2025-26) (Where EO period has not expired)

S. No.	Regional Authorities	Authorisations issued				EO fulfilled			EO Un-redeemed		
		No.	Duty foregone (Rs. Crore)	EO Refixed /Fixed (Rs. Crore)		No.	EO Refixed /Fixed (Rs. Crore)		No.	EO Refixed /Fixed (Rs. Crore)	
				Avg	Addl Spec		Avg	Addl Spec		Avg	Addl Spec
1	Mumbai	11090	27279	7835804	237030	3858	13338	45192	6867	7818210	183208
2	New Delhi	13182	14725	5279221	120211	4957	2612313	28156	7811	2632782	85136
3	Surat	11415	4511	204480	41408	1490	11241	1003	9828	192868	40309
4	Coimbatore	8078	4379	772069	32652	2659	347473	9099	5254	414973	22833
5	Ludhiana	4671	4645	1250425	32313	1939	30302	11451	2589	1220124	20863
6	Bangalore	5152	5688	2108952	55879	1963	849249	7894	3005	1233145	47247
7	Kolkata	6765	8265	1661183	65181	2211	62679	2172	4447	1593121	62895
8	Chennai	4550	4272	1026911	40809	2405	434533	10616	2060	552918	29313
9	Ahmedabad	4930	7577	847200	63154	1227	1569	1134	3587	845587	59509
10	Hyderabad	4287	3010	1915430	24581	1208	369519	6211	2978	1515844	17931
11	Rajkot	3007	3091	34125	23213	852	1543	1869	2111	32444	21215
12	Pune	2864	2965	1535685	21103	1017	447189	5325	995	1019070	15403
13	Kanpur	2117	760	109640	5625	753	1178	793	1299	108451	4679
14	Jaipur	2467	3893	647284	27394	741	4968	3754	1656	642295	21337
15	Panipat	2569	1315	347652	17162	709	14129	2368	1804	333523	14794
16	Cochin	1571	586	74157	5172	432	5688	337	1072	68468	4820
17	Indore	1968	1190	179163	9454	284	9608	763	1637	169523	8654
18	V'Patnam	1951	1199	433040	10267	471	53	1228	1418	432987	9039
19	Vadodara	1371	3261	273273	21873	370	111	420	956	272561	21451
20	Nagpur	1506	727	22806	6671	222	8515	453	1227	11870	6171
21	Varanasi	220	100	1821	710	33	26	25	182	1795	681
22	Guwahati	49	89	1	137	33	0	19	14	1	119
23	Jammu	60	57	6	218	6	0	3	52	6	215
24	Srinagar	54	48	0	231	0	0	0	54	0	231
Total		95894	103631	26560326	862450	29840	5225225	140285	62903	21112565	698051

Note: Total number of the EO fulfilled and unredeemed authorizations will not be tallied with the total authorizations issued due to 2375 surrendered/cancelled authorisations till April-March 2018-19 to April-March 2024-2025.

Table 12: Monitoring of Export Obligation under EPCG Scheme during April-March 2025-26											
S. No.	Regional Authorities	Authorisations issued				EO fulfilled			EO Un-redeemed		
		No.	Duty foregone amount (Rs. Crore)	EO Refixed /Fixed		No.	EO Refixed /Fixed		No.	EO Refixed /Fixed	
				Avg (Rs. Crore)	Addl Spec (Rs. Crore)		Avg (Rs. Crore)	Addl Spec (Rs. Crore)		Avg (Rs. Crore)	Addl Spec (Rs. Crore)
1	New Delhi	2395	4332	1315816	24919	24	0	765	2341	147437	24086
2	Mumbai	1873	8530	1171474	50811	12	0	50	1829	167039	50604
3	Coimbatore	1345	1125	183581	6507	15	0	17	1309	14455	6390
4	Kolkata	1284	2804	433772	15799	6	0	8	1265	33692	15346
5	Surat	5851	2912	41768	16576	2	0	5	5830	2155	16532
6	Ahmedabad	927	2619	382859	13527	7	0	12	916	32139	13473
7	Bangalore	999	1120	644978	6579	2	0	2	983	40420	6512
8	Rajkot	350	531	8217	3122	4	0	4	345	464	3076
9	Hyderabad	965	1204	467679	6954	7	0	16	955	40783	6885
10	Chennai	789	1079	345893	6376	6	0	15	776	53322	6308
11	Ludhiana	1029	849	471890	4865	10	0	33	1006	38008	4810
12	Panipat	718	618	67697	3510	36	0	47	671	12720	3447
13	Kanpur	430	283	39855	1638	5	0	5	422	2552	1630
14	Pune	600	777	97204	4612	4	0	26	591	3936	4232
15	Jaipur	444	1271	209518	7175	4	0	36	433	9212	7060
16	V'Patnam	336	647	70573	3778	4	0	11	331	10430	3765
17	Cochin	277	215	35908	1286	1	0	1	275	3480	1281
18	Indore	417	454	32184	2541	1	0	0	416	785	2539
19	Nagpur	421	336	7500	1852	0	0	0	418	215	1798
20	Vadodara	288	504	60804	2995	11	0	13	274	7127	2979
21	Varanasi	52	34	193	181	0	0	0	52	8	181
22	Srinagar	6	13	0	40	0	0	0	6	0	40
23	Jammu	30	32	20	105	0	0	0	29	0	103
24	Guwahati	12	35	22	193	0	0	0	12	0	193
Total		21838	32325	6089407	185941	161	0	1067	21485	620377	183269

Note: Total number of the EO fulfilled and unredeemed authorizations will not be tallied with the total authorization issued due to 189 surrendered/cancelled authorisation April-March 2025-26.

Metadata for MIS data

Item No	Concept name	Details
1	Contact	
1.1	Contact Organisation	Directorate General of Foreign Trade
1.2	Compiling agency	SA, DGFT, Ministry of Commerce & Industry
1.3	Custodian agency	Directorate General of Foreign Trade, Ministry of Commerce & Industry
1.4	Contact Details	Statistical Adviser, Directorate General of Foreign Trade
2	Data Description and Presentation	
2.1	Data description	MIS reports provide aggregated administrative data to monitor the Export Promotion Schemes under the Foreign Trade Policy (FTP). The dataset presents scheme-wise and RA/Zone-wise information on exports. The data is compiled and published by the Directorate General of Foreign Trade (DGFT), Ministry of Commerce & Industry, through its Management Information System (MIS). The dataset covers key export promotion schemes including Advance Authorisation (AA), Export Promotion Capital Goods (EPCG), Duty Free Import Authorisation (DFIA), Remission of Duties & Taxes on Exported Products/Rebate of State & Central Taxes Levied, MEIS/SEIS (legacy schemes), and other schemes notified under the FTP. Key data elements include scheme name, reporting period, aggregated IEC count, number of authorisations or scrips issued, FOB export value (₹/USD), incentive or duty credit amount sanctioned. The data is intended for performance monitoring, policy analysis, transparency. It is aggregated in nature, subject to revision and validation by DGFT. Updates are released periodically—monthly and annually.
2.2	System of Classification	Not Applicable
2.3	International/ National Standards Classification/Codes, if followed	MIS reports follow recognised national and international standards and classifications, wherever applicable. Product classification is based on Indian Trade Classification (Harmonized System), aligned with the World Custom Organization Harmonized System (HS). Exporters are identified using the Importer Exporter Code (IEC) issued by DGFT. Reporting periods follow the Government of India financial year format. These standards ensure consistency, interoperability, and comparability of DGFT MIS data across national and international trade datasets.

2.4	Sector coverage	Coverage is comprehensive and aligned with export promotion schemes notified under the Foreign Trade Policy
2.5	Concepts and definitions	Importer Exporter Code (IEC): A mandatory ten-digit identification number that serves as the primary document of recognition by the Government of India for any entity engaged in import or export activities. Service Exports from India Scheme (SEIS) is an incentive scheme that rewards Indian service exporters with freely transferable Duty Credit Scrips valued at a percentage of their net foreign exchange earnings. These incentive scrips are transferable. Export Authorization: Under Schedule 2 of the ITC (HS) classification, an Export Authorization is the official permit that grants an exporter specific legal clearance to ship items categorized as "Restricted." Import Authorization: Restricted items under Schedule 1 of the ITC (HS) classification, requires license for import clearance in India. Cost, Insurance, and Freight (CIF) Value: The valuation of imported goods where the seller covers all costs, freight, and marine insurance to the named port of destination Free on Board (FOB) Value: The valuation of exported goods at the point they pass the ship's rail at the port of shipment. Advance Authorization (AA) Scheme: A duty remission scheme allowing the duty-free import of inputs physically incorporated into an export product, inclusive of allowances for wastage. Export Promotion Capital Goods (EPCG) Scheme: Facilitates the import of capital goods at zero customs duty to enhance manufacturing competitiveness, subject to an EO of six times the duties, taxes and cess saved on capital goods, to be fulfilled within six years reckoned from date of issue of Authorization. Duty Free Import Authorization (DFIA): Issued on a post-export basis for products with notified SION, requiring a minimum value addition of 20% for the transfer of inputs or authorizations SCOMET: An acronym for Special Chemicals, Organism, Materials, Equipment, and Technologies. These are dual-use items, munitions, or nuclear-related technologies that require specialized export authorizations.

2.6	Unit of compilation	RA Level/Zonal Level
2.7	Population coverage	The DGFT MIS reports cover all exporters and importers registered with DGFT who hold a valid Importer Exporter Code (IEC) and have availed benefits under Export Promotion Schemes during the reporting period. Coverage is nationwide and subject to scheme eligibility and reporting timelines.
2.8	Reference Period	The reference period for DGFT MIS reports is the financial year, month, or quarter during which exports occurred and authorisations or incentives were issued
2.9	Duration and period of enumeration	MIS data is collected continuously and aggregated monthly, quarterly, or annually, covering the period when exports occurred and authorisations or incentives were issued
2.1	Sample size/Dataset Size	MIS reports cover the entire population of eligible exporters and importers with a valid IEC who availed scheme benefits, with dataset size varying by number of authorisations, scrips, and exporters.
2.11	Data Confidentiality	DGFT MIS reports provide only aggregated data, keeping individual exporter or importer information confidential for administrative and analytical use
3	Institutional Mandate	
3.1	Legal acts and other agreements	Not Applicable
3.2	Data sharing/Data Dissemination	MIS data is shared in aggregated form via the DGFT website and official reports, and with government or research agencies, while keeping individual exporter information confidential.
3.3	Release calendar	Annual/ Monthly
3.4	Frequency of dissemination	Monthly
3.5	Data access	MIS data is publicly available on DGFT website.
4	Quality Management	
4.1	Documentation methodology on	MIS reports use a standard methodology: data is submitted on DGFT portal, verified by regional offices, and is centrally compiled.
4.2	Quality documentation	Not Applicable

4.3	Quality assurance	Not Applicable
5	Accuracy and Reliability	Not Applicable
5.1	Sampling error	No sample is drawn.
5.2	Measures of reliability	-
6	Timeliness	
6.1	Timeliness	MIS reports are released monthly and annually after the reporting period, ensuring timely availability for monitoring and policy analysis
7	Coherence and Comparability	
7.1	Comparability – over time	Comparable
7.2	Coherence	-
8	Data Processing	
8.1	Source data type	Administrative
8.2	Frequency of data collection	Monthly and Annual
8.3	Mode and method of data collection	MIS data is collected electronically via the DGFT portal, verified by regional offices, and centrally compiled for aggregation and reporting.
8.4	Data validation	Validation is primarily done through regional authorities
8.5	Data compilation	Centrally compiled
8.6	Data identifier(s)	-
9	Metadata Update	
9.1	Metadata last posted	-
9.2	Metadata last update	-